

Department's data on periodicity and total traffic which, as indicated above, were derived from its experience with step by step in use till then

Penalty Clause in Agreement with Bell Telephones

3985. SHRI C. M. SINHA:
SHRI BHAGIRATH BHAN-
WAR

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether penalty clause in the agreement with Bell Telephone (Belgium), a subsidiary of I.T.T. was not included, and

(b) if so, what are the reasons for non-inclusion of penalty clause in the agreement?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA): (a) and (b) Penalty clause was not included in the agreement with the Bell Telephone Manufacturing Company. Such a clause was generally not included in the foreign collaboration agreements as it was difficult to get this clause accepted by the collaborators. Government have since issued instructions in 1973 for providing necessary safeguards in collaboration agreements so that the collaborator gets a stake in ensuring that contemplated production targets are achieved according to the schedule. This will be kept in view while entering into collaboration agreements in future.

Imports from Bell Telephone Manufacturing Co., Belgium

3986. SHRI SURENDRA MOHANTY:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the imports from Bell Telephone Manufacturing Co., Bel-

gium continued after the thirty-sixth month of the agreement;

(b) if so, when the last import took place; and

(c) the date, year and total amount of imports year-wise after the thirty-sixth month?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA): (a) to (c). Information is being collected and will be placed on the table of the Lok Sabha early

लहाख के विकास तथा प्रगति के लिये केन्द्रीय सरकार द्वारा नियत की गई बनराशि

3987. श्री कुसोक बाकुला : क्या योजना मन्त्री यह बताने की कृपा करेंगे कि

(क) लहाख के विकास तथा प्रगति के लिये केन्द्रीय सरकार ने इस वर्ष कितनी धन राशि नियत की है,

(ख) यह राशि जिन मदों पर खर्च की जायगी, उनका व्यौरा क्या है, और

(ग) यह सुनिश्चित करने के लिये क्या व्यवस्था की गई है कि यह राशि केवल उन्हीं मदों पर खर्च की जाये, लहाख क्षेत्र में जिनके लिये यह नियत की गई है ?

योजना मंत्रालय में राज्य मंत्री (श्री बिद्या चरण शुक्ल) : (क) योजना प्रायोग, जम्मू तथा काश्मीर की समस्त योजनाओं के अन्तर्गत, वर्ष 1974-75 के दौरान लहाख के विकास के लिए 200 लाख रुपये के परिव्यय पर सहमत हो गया है।

(ख) एक विवरण संलग्न है।

(ग) लहाख के लिये परिव्यय निर्धारित कर दिया गया है।